

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF MATRIX BIZCOM SERVICES
PVT. LTD.

1.	Name of Corporate Debtor	Matrix Bizcom Services Pvt. Ltd.
2.	Date of Incorporation Of Corporate Debtor	28/01/2014
3.	Authority Under Which Corporate Debtor Is Incorporated/ Registered	Registrar Of Companies, Mumbai Under Companies Act, 2013
4.	Corporate Identity Number of Corporate Debtor	U74140MH2014PTC252516
5.	Address of The Registered Office And Principal Office (If Any) of Corporate Debtor	Shop No. 160, 1 st Floor, Evershine Mall Jn. Off Link Road, Malad West Mumbai-400064, Maharashtra.
6.	Date Of Closure Of Insolvency Resolution Process	23 rd February, 2021
7.	Liquidation Commencement Date Of Corporate Debtor	23 rd February, 2021 (Copy of order received on 05/03/2021)
8.	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Name: Arun Bagaria Address: 701, Stanford, Junction of S V Road & C D Burfiwala Marg, Andheri West, Mumbai-400058. E-mail Id: arun@bagariaco.com Telephone No.: 022-62505600 Registration No.: IBBI/IP-N00278/2017-18/10836
9.	Last Date For Submission Of Claims	04 th April, 2021

Notice is hereby given that the Hon'ble National Company Law Tribunal (Mumbai Bench) has ordered the commencement of liquidation of the Matrix Bizcom Services Pvt. Ltd. on 23rd February, 2021.

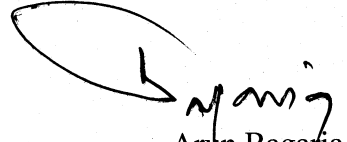
The stakeholders of Matrix Bizcom Services Pvt. Ltd. are hereby called upon to submit a proof of their claims, on or before 04th April, 2021 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 06/03/2021

Place: Mumbai


Arun Bagaria
Liquidator